

FORM C
SUBMISSION OF CLAIM BY FINANCIAL CREDITORS
(Under Regulation 8 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

[Date]-16.12.2025
From

NAMAN INFRADEVELOPERS PRIVATE LIMITED
56, RAJPUR ROAD BEHIND HDFC BANK ,
DEHRADUN, Uttarakhand, India - 248001.

To

The Interim Resolution Professional / Resolution Professional In the Matter of Metcalfe Properties Pvt Ltd
Mr Sanjay Kumar Jha
308-309 Vardj,am Fortune Mall
OppHnas Cinema GT Karnal Road
Azapur , Delhi-110033

Subject: Submission of claim and proof of claim.

Madam/Sir,

[Name of the financial creditor], hereby submits this claim in respect of the corporate insolvency resolution process of [name of corporate debtor]. The details for the same are set out below:

Relevant Particulars		
(1)	(2)	(3)
1.	Name of the financial creditor	NamanInfra Developers Pvt Ltd
2.	Identification number of the financial creditor (If an incorporated body, provide identification number and proof of incorporation. If a partnership or individual provide identification records* of all the partners or the individual)	NAMAN INFRADEVELOPERS PRIVATE LIMITED (CIN: U70102UR2010PTC033254)
3.	Address and email address of the financial creditor for correspondence	NAMANINFRA38@GMAIL.COM
4.	Details of claim, if it is made against corporate debtor as principal borrower: (i) Amount of claim (ii) Amount of claim covered by security interest, if any (Please provide details of security interest, the value of the security, and the date it was given) (iii) Amount of claim covered by guarantee, if any (Please provide details of guarantee held, the value of the guarantee, and the date it was given) (iv) Name and address of the guarantor(s)	Loan Amount Balance- 3,53,86,800.(Rs. Three Crore Fifty Three Lacs Eighty six thousand eight hundred only) Interest @18% till 16 th Dec 2025 Rs. 11,20,01,286/- Totalling of Rs. 14,73,88,086/- (Rs. Fourteen Crors Seventy Three Lacs Eighty Eight thousand eighty six only) (Calculation sheet and ledger is enclosed)
5.	Details of claim, if it is made against corporate debtor as guarantor:	Loan Amount Balance- 3,53,86,800.(Rs. Three Crore

[Signature]

	(i) Amount of claim (ii) Amount of claim covered by security interest, if any (Please provide details of security interest, the value of the security, and the date it was given) (iii) Amount of claim covered by guarantee, if any (Please provide details of guarantee held, the value of the guarantee, and the date it was given) (iv) Name and address of the principal borrower	Fifty Three Lacs Eighty six thousand eight hundred only) Interest @18% till 16 th Dec 2025 Rs. 11,20,01,286/- Totalling of Rs. 14,73,88,086/- (Rs. Fourteen Crores Seventy Three Lacs Eighty Eight thousand eighty six only) (Calculation sheet and ledger is enclosed)
6.	Details of claim, if it is made in respect of financial debt covered under clauses (h) and (i) of sub-section (8) of section 5 of the Code, extended by the creditor: (i) Amount of claim (ii) Name and address of the beneficiary	NA
7.	Details of how and when debt incurred	Loan Amount Balance- 3,53,86,800.(Rs. Three Crore Fifty Three Lacs Eighty six thousand eight hundred only) Interest @18% till 16 th Dec 2025 Rs. 11,20,01,286/- Totalling of Rs. 14,73,88,086/- (Rs. Fourteen Crores Seventy Three Lacs Eighty Eight thousand eighty six only) (Calculation sheet and ledger is enclosed) The Corporate Debtor willingly defaulted to pay the debt due and payable.
8.	Details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim	
9.	Details of the bank account to which the amount of the claim or any part thereof can be transferred pursuant to a resolution plan For NAMAN INFRADEVELOPERS PVT LTD	Naman Infra Developer Pvt Ltd Current A/c-31943580523 State Bank of India IFSC-SBIN0009371
<p>(Signature of financial creditor or person authorised to act on its behalf) [Please enclose the authority if this is being submitted on behalf of the financial creditor]</p> <p><i>Malik</i> Auth. Sign./Director</p>		
Name in Bindu Malik		
Position with or in relation to creditor-Working in Company As Admin-Officer		
Address of person signing-Bindu Malik -A-111 Salimarg Bagh New Delhi-110088 PAN:- AOQPM9225D		

*PAN, passport, AADHAAR Card or the identity card issued by the Election Commission of India.

For NAMAN INFRADEVELOPERS PVT LTD

Malik
Auth. Sign./Director

DECLARATION

I, Bindu Malik Admin Incharge currently residing at do hereby declare and state as follows: -

1. Metcalfe Properties Pvt Ltd the corporate debtor was, at the insolvency commencement date, being the 3rd day of December 2025 actually indebted to me for a sum of Rs 14,73,88,086/-
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below: [Please list the documents relied on as evidence of claim].
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.
4. In respect of the said sum or any part thereof, neither I, nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following:
[Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim].
5. I undertake to update my claim as and when the claim is satisfied, partly or fully, from any source in any manner, after the insolvency commencement date.
6. I am not a related party of the corporate debtor, as defined under section 5 (24) of the Code. *Frak*
7. I am eligible to join committee of creditors by virtue of proviso to section 21 (2) of the Code even though I am a related party of the corporate debtor.

Date: 16.12.2025

Place: New Delhi

For NAMAN INFRADEVELOPERS PVT LTD

Frak
(Signature of the claimant)

Auth. Sign./Director

VERIFICATION

I, Bindu Malik the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

For NAMAN INFRADEVELOPERS PVT LTD

Verified at 16th day of December 2025

Frak
(Signature of claimant)

Auth. Sign./Director

[Note: In the case of company or limited liability partnership, the declaration and verification shall be made by the director/manager/secretary/designated partner and in the case of other entities, an officer authorised for the purpose by the entity.]

Naman Infradevelopers Pvt Ltd

Metcalfe Properties Pvt. Ltd

Ledger Account

1-Apr-2004 to 15-Dec-2025

Date	Particulars	Vch Type	Vch No.	Debit	Credit
1-3-2012	Cr SBI A/c. No. 31943580523	Payment	4	2,50,00,000.00	
	Cr SBI A/c. No. 31943580523	Payment	5	2,50,00,000.00	
				<u>5,00,00,000.00</u>	
	Dr Closing Balance				5,00,00,000.00
				<u>5,00,00,000.00</u>	<u>5,00,00,000.00</u>
1-4-2020	Cr Opening Balance			5,00,00,000.00	
5-11-2020	Dr SBI A/c. No. 31943580523	Receipt	2		2,85,200.00
	Dr SBI A/c. No. 31943580523	Receipt	3		29,35,000.00
18-11-2020	Dr SBI A/c. No. 31943580523	Receipt	4		6,56,000.00
21-11-2020	Dr SBI A/c. No. 31943580523	Receipt	5		4,05,000.00
23-11-2020	Dr SBI A/c. No. 31943580523	Receipt	6		6,56,000.00
10-3-2021	Dr SBI A/c. No. 31943580523	Receipt	14		8,50,000.00
	Dr SBI A/c. No. 31943580523	Receipt	15		25,00,000.00
	Dr SBI A/c. No. 31943580523	Receipt	16		1,000.00
12-3-2021	Dr SBI A/c. No. 31943580523	Receipt	17		20,00,000.00
17-3-2021	Dr SBI A/c. No. 31943580523	Receipt	19		23,00,000.00
				<u>5,00,00,000.00</u>	1,25,88,200.00
	Dr Closing Balance				3,74,11,800.00
				<u>5,00,00,000.00</u>	<u>5,00,00,000.00</u>
1-4-2020	Cr Opening Balance			3,74,11,800.00	
17-2-2023	Dr SBI A/c. No. 31943580523	Receipt	28		20,25,000.00
				<u>3,74,11,800.00</u>	20,25,000.00
	Dr Closing Balance				3,53,86,800.00
				<u>3,74,11,800.00</u>	<u>3,74,11,800.00</u>

For NAMAN INFRADEVELOPERS PVT LTD

R. Malhotra

Auth. Sign./Director

DETAILS OF PAYMENTS

S.No	<u>DATE</u>	Amount Paid	<u>Amount Received</u>	<u>Intt till</u>	Days	<u>intt@18%</u>
1	01-Mar-12	2,50,00,000		31-Mar-20	2952	3,63,94,521
2	01-Mar-12	2,50,00,000		31-Mar-20	2952	3,63,94,521
3	01-Apr-20	5,00,00,000	32,20,200	06-Nov-20	219	54,00,000
4	07-Nov-20	4,67,79,800	17,17,000	18-Nov-20	11	2,53,764
5	18-Nov-20	4,50,62,800	33,51,000	10-Mar-21	112	24,88,948
6	11-Mar-21	4,17,11,800	20,00,000	12-Mar-21	1	20,570
7	13-Mar-21	3,97,11,800	23,00,000	17-Mar-21	4	78,336
8	18-Mar-21	3,74,11,800	20,25,000	17-Mar-23	729	1,34,49,798
9	18-Mar-23	3,53,86,800		16-Dec-25	1004	1,75,20,829
			1,46,13,200			11,20,01,286
	TOTAL RECEIVABLE					14,73,88,086

FOR MANIAN INFRADEVELOPERS PVT LTD



Auth. Sign./Director

NAMAN INFRADEVELOPERS PRIVATE LIMITED

Regd. Off.: 56, Rajpur Road Behind HDFC Bank, Dehradun, Uttarakhand, India, 248001

CIN: U70102UR2010PTC033254

E-Mail: Namaninfra38@gmail.com

Ph: 011-43603300, Fax: 011-43603320

CERTIFIED TRUE COPY OF THE RESOLUTION PASSED AT THE MEETING OF THE BOARD OF DIRECTORS OF NAMAN INFRADEVELOPERS PRIVATE LIMITED HELD ON MONDAY, THE 15th DAY OF DECEMBER, 2025 AT 02:00 P.M AT THE REGISTERED OFFICE OF THE COMPANY AT 56, RAJPUR ROAD BEHIND HDFC BANK, DEHRADUN, UTTARAKHAND, INDIA, 248001

“RESOLVED THAT pursuant to the provisions of the Companies Act, 2013 and other applicable provisions, if any, **Ms. Bindu Malik**, Admin Officer, of the Company, be and is hereby authorised to represent the Company as a Financial Creditor and to attend, participate and vote on behalf of the Company at the meetings of the Committee of Creditors (COC) convened under the Insolvency and Bankruptcy Code, 2016, in respect of Metcalfe Properties Private Limited

RESOLVED FURTHER THAT the said authorised representative be and is hereby empowered to:

- Attend all CoC meetings (physical, virtual or hybrid);
- Cast vote on all resolutions placed before the Committee of Creditors;
- Sign and submit all documents, declarations, authorisations, voting instructions and correspondence;
- Liaise with the Resolution Professional / Interim Resolution Professional and other stakeholders; and
- Do all such acts, deeds and things as may be necessary or incidental to give effect to this resolution.

RESOLVED FURTHER THAT the Board hereby ratifies and confirms all acts already done, if any, by the authorised representative in this regard.

For & On Behalf Of

Naman Infradevelopers Private Limited

For NAMAN INFRADEVELOPERS PVT LTD

Subhash Sahu

Director

DIN: 08825039

Subhash
Auth. Sign./Director

आयकर विभाग
INCOME TAX DEPARTMENT

भारत सरकार
GOVT. OF INDIA

भारत सरकार का प्रतीक

30/12/1980

Permanent Account Number
AQQPM9225D

Signature



Bindu Malik